

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-342/2017 in
OA-1638/2016**

New Delhi, this the 19th day of September, 2017

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Rajesh Dabas, Driver, B.No. 24606, RHND-IV,
Aged about 34 years,
Group- 'C',
S/o Sh. Attar Singh,
r/o Flat No. 247, Pocket-2, Sector-23,
Rohini, Delhi. Petitioner

(through Ms. Komal Aggarwal for Sh. Anil Mittal)

Versus

Shri Sandeep Kumar,
Chairman-cum-Managing Director,
Delhi Transport Corporation
IP Estate,
New Delhi-110002. Respondents

(through Sh. Anmol Jain for Ms. Charu Sangwan)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents submitted that the order of this Tribunal has been stayed by Hon'ble High Court of Delhi in Writ Petition No. 3978/2017 by order dated 18.08.2017 till the next date of hearing.

2. In view of the aforesaid, we close this CP at this stage and discharge the notice issued to the respondent. The petitioner shall however remain at liberty to seek revival of this Contempt Petition after decision in the Writ Petition.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/